

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3001
ANSWERED ON 6TH AUGUST, 2026**

WIDENING OF AROOR TO EDAPPALLY STRETCH ON NH-66

3001. SHRI HIBI EDEN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes an eight-lane elevated highway on the Aroor to Edappally stretch of National Highway (NH)-66;**
- (b) if so, the details and the present status thereof and if not, the reasons therefor;**
- (c) whether the Aroor to Edappally stretch of NH-66 is among the most congested National Highway stretches in Kerala and if so, the comparative traffic data thereof;**
- (d) whether there are any alternative arrangements proposed to address the severe traffic congestion on the Aroor to Edappally stretch of NH-66, which has multiple major junctions and crossings of the Kochi Metro corridor, if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Aroor to Edappally stretch of NH-66 in Kerala is the only National Highway stretch without a clear decision or timeline from the Government, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Government keeps on undertaking Detailed Project Report (DPR)/ feasibility study to upgrade the National Highway (NH) network with the aim to improve logistic efficiency and reduce the travel time. The existing 4-lane carriageway on Aroor–Edappally stretch of NH-66 accommodates Kochi Metro Corridor. In order to address traffic congestion in this stretch, which passes through busy locations such as Angamaly, Aluva, Kalamassery, Edappally, Palarivattom, Vyttila and Kundannoor in Ernakulam district, work of DPR for Ernakulam Bypass (Kochi Outer Ring Road) has been awarded, connecting Angamaly (near Cochin International Airport) to Aroor. The alignment of the said project was approved in the meeting of the Alignment Approval Committee (AAC). Decision for project implementation and investment is taken based on the outcome of DPR and compliance with the Policy for decongestion of urban areas issued on 29th May, 2026.
